

OFFICE OF THE DISTRICT & SESSIONS JUDGE: SOUTH EAST SAKET, NEW DELHI

ORDER No. 116 Dated 28.10.2015

In pursuance of the order of the Hon'ble High Court of Delhi bearing no. 66/DHC/Gaz./G-1/VI.E.2(a)/2015 dated 23.10.2015 vide which the court of Sh. Rakesh Pandit ADJ-03, has been abolished, cases pending in his court for 28.10.2015 as mentioned ~~as mentioned~~ hereunder in column no. 2, are hereby withdrawn and assigned to the court ¹⁰ mentioned in column no. 3, for disposal in accordance with law:-

(1)	(2)		(3)
Sr. No.	Case No.	Title of the case	Name of the transferee court
1.	CS/371/2014	VIJAY KUMAR Vs. SUDESH KUMAR SADH	Sh. Lalit Kumar, ADJ-01
2.	CS/195/2015	MS. CIRRUS GRAPHIC PVT. LTD. VS. MS. PLANMAN MEDIA PVT. LTD.	
3.	ARB TN/08/2015	ASHOK KUMAR JAIN VS. PHONIX ARC PVT. LTD.	
4.	CS/276/2015	M/S DIGILIFE DISTRIBUTION & MARKETING SERVICES V/s M/s VEE AAR DISTRIBUTORS & ANR.	
5.	CS/33/2015	HUKUM SINGH VS. SMT. SONU	
6.	CS/279/2014	HEENA ANSARI VS. JAMILA BEGUM	
7.	M/05/2015	SURAJ SHARMA VS. PARAMJIT KAUR	
8.	ARBTN/07/2015	VIVEK KUMAR JAIN VS. M/S MANSUKH COMMODITY FUTURE PVT. LTD.	
9.	RCA/19/2015	M/S BRIJ LAL & SONS VS. DELHI DEVELOPMENT AUTHORITY.	
10.	CS/141/2014	KARTAR SINGH VS. MANOJ MALIK & ORS.	Sh. B. R. Bansal, ADJ-02
11.	CS/71/2014	SOHAN LAL VS. KISHAN LAL & ORS.	
12.	CS/131/2015	PRITHVI RAJ VS. M/S K & A SECURITIES PVT LTD AND ORS.	
13.	CS/142/2015	MOHD. RASHID VS. NANHE MIYAN	
14.	CS/147/2014	M/S HCL LEARNING LTD VS. M/S KANPUR PUBLIC SCHOOL & ORS.	
15.	CS/413/2014	HARMINDER SINGH VS. RITA SACHDEVA & ORS.	
16.	CS/05/14/2014	SUMIT VOHRA VS. MICRO CLINIC (INDIA) P. LTD.	Ms. Sunena Sharma, ADJ-03
17.	CS/278/2015	STATE BANK OF INDIA VS. SANJIV KUKREJA	
18.	CS/286/2015	STATE BANK OF INDIA VS GAGANDEEP	
19.	CS/288/2015	STATE BANK OF INDIA VS PREMANANADA HEISNAM	
20.	CS/287/2015	STATE BANK OF INDIA VS MOHD. RAMZANI	
21.	CS/285/2015	STATE BANK OF INDIA VS AZHARA KHAN	
22.	CS/280/2015	STATE BANK OF INDIA VS ANIL KUMAR	
23.	CS/282/2015	STATE BANK OF INDIA VS ZAINUL ALI	
24.	CS/283/2015	STATE BANK OF INDIA VS BINOD GIRI	
25.	CS/284/2015	STATE BANK OF INDIA VS NILESH KUMAR	
26.	CS/281/2015	STATE BANK OF INDIA VS ABDUL AZIZ	
27.	CS/279/2015	STATE BANK OF INDIA VS PARTOSH MISHRA	
28.	PC/05/2015	PIYAL BOSE VS. THE NCT OF DELHI AND ORS.	
29.	CS/149/2014	M/S HCL LEARNING LTD. VS. M/S ST. ZAVIERS SCHOOL & ANR.	
30.	CS/331A/2015	M/S CARGOMAR PVT. LTD. VS. M/S SHRI LAL MAHAL LTD. & ORS.	

Note :

1. If any connected case has been left in the column no. 2, same be also transferred to transferee court.
2. Ahlmad of the abolished court is directed to send the files immediately to the transferee court and to display the list of cases outside the court room, specifying the name of transferee court.

R. Kiran Nath
(R.KIRAN NATH) 28/10/15
District & Sessions Judge (SE)
Saket Courts, New Delhi.

No. Judl./cases transfer/F.53/SE/Saket/2014 12292-12302 Delhi, Dated the 28/10/15

Copy forwarded for information & necessary action to:-

1. The Concerned Judicial Officers of South East District, Saket Courts Complex, New Delhi.
2. PS to Ld. District and Sessions Judge, South East, Saket Courts, New Delhi.
3. The Incharge, Facilitation Center, Saket Courts, New Delhi,
4. Ahlmad of the court previously presided over by Sh. Rakesh Pandit, ADJ-03, South East, Saket Courts, New Delhi.
5. The Secretary, Bar Association, Saket Courts Complex, New Delhi.
6. The Web-Site Committee (English/Hindi) to notify the order on website Saket Courts immediately.
7. The PRO/APRO, South East District, New Delhi

Bimla Bello
28-10-15
Branch Incharge/Judicial Branch(SE)
Saket Courts Complex, New Delhi

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